

LOK SABHA
UNSTARRED QUESTION No. 3255
TO BE ANSWERED ON 12th March, 2026

ONE NATION, ONE GRID, ONE PRICE INITIATIVE

3255. SHRI MAGUNTA SREENIVASULU REDDY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details regarding the present status of the One Nation, One Grid, One Price initiative across the country, State/UT-wise and especially in Andhra Pradesh;
- (b) the details regarding the total number of operational natural gas pipelines covered under the initiative as on date across the country, State/UT-wise and especially in Andhra Pradesh;
- (c) the details regarding the total number of beneficiaries covered under the initiative including households, industries, transport and other user categories, State/UT-wise especially in Andhra Pradesh;
- (d) the details regarding the total funds allocated, sanctioned, released and utilised for implementation of the initiative since its inception; and
- (e) whether the Government has taken steps to bring all operational pipelines under the ambit of the initiative and if so, the details thereof along with the proposed timeline for achieving full national coverage?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) to (e) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to various entities to Lay, build, operate and expand Natural Gas Pipelines (NGPL). As on September 2025, PNGRB has authorized approximately 34,238 km of NGPL network which includes common carrier, spur line, tie-in connectivity and dedicated pipeline across the country to create a National Gas Grid to be completed within periods as specified in the PNGRB authorization, out of which 25,923 km are operational.

To realize the 'One Nation, One Grid, One Price' vision, the Government, through PNGRB has notified the Unified Tariff effective from 01.04.2023 for all pipelines that are part of the National Gas Grid System (*this comprises of ~ 90% of Total Operational Common Carrier Pipelines authorised by PNGRB*). As part of the move toward a Unified National Tariff structure, PNGRB vide amendment dated 07.07.2025 has also reduced the number of Unified Tariff Zones from three to two. This change aims to create a more balanced tariff system and improve natural gas access.

PNGRB has notified transportation tariffs of Rs. 54/MMBTU (up to 300 km) and Rs. 102.86/MMBTU (beyond 300 km) effective 1 January 2026. However, CNG and Domestic PNG consumers nationwide will be charged the Zone-1 tariff of Rs. 54/MMBTU, resulting in nearly 50% lower transportation charges for consumers located beyond 300 km. The reform will specially benefit the consumers located in the far-flung areas where currently the additive tariff is applicable. It also facilitates development of gas markets, enhances affordability for urban households and transportation sectors.

The details of the total coverage of operational natural gas pipelines operating under the Unified Pipeline Tariff regime authorized by PNGRB (including Andhra Pradesh) as on 30.09.2025 is at **Annexure-I**.

The expansion of the natural gas pipeline grid has significantly improved access of natural gas for City Gas Distribution (CGD) networks, industries, power plants, and households. After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering 100% of the mainland area for the development of CGD network across the country. As per Minimum Work Programme (MWP) targets provided by PNGRB, authorised entities have to provide approx. 12.6 crore PNG connections and establish 18,336 CNG Stations by 2034.

As on 31.12.2025, the authorized entities have provided more than 1.60 crore PNG Domestic (PNG (D)) connections and 8,538 CNG Stations. The State/UT-wise details of CNG stations and PNG connections are at **Annexure-II**. Furthermore, the authorized entities have provided 21,197 Industrial and 47,327 Commercial connections in their respective Geographical Areas.

In the state of Andhra Pradesh, PNGRB has authorized 10 Geographical Areas (GAs) (1 GA spread over Andhra Pradesh, Karnataka & Tamil Nadu) covering all the districts in the state and the authorized entities have provided 3,09,172 PNG Domestic (PNG (D)) connections and 267 CNG Stations as on 31.12.2025. Furthermore, the authorized entities in Andhra Pradesh have provided 89 Industrial and 586 Commercial connections in their respective Geographical Areas.

The investment required for laying and operating natural gas pipelines is made by the authorized entities. However, the Government has provided capital grant to ensure connectivity to underserved regions (such as Eastern India and North East region). Under this initiative the Government has allocated Rs. 10,735 crore as capital grant and released 9340.29 crore as on date.

As per the Petroleum and Natural Gas Regulatory Board (Determination of Natural Gas Pipeline Tariff) Regulations, 2008: “National gas grid system” means network of all such natural gas pipelines within India which are fully interconnected with each other (including those which are partly commissioned and so interconnected) and as enlisted in Schedule C to these regulations and the Board may, by order, amend the said Schedule C from time to time;” Schedule C is given as **Annexure –III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 3255 TO BE ANSWERED ON 12.03.2026 REGARDING ONE NATION, ONE GRID, ONE PRICE INITIATIVE.

The details of the total coverage of operational natural gas pipelines operating under the Unified Pipeline tariff regime authorized by PNGRB as on 30.09.2025 are listed below.

Sl. No.	Name of Pipeline	Entity Authorized	Date of Authorization	Length Authorized (km)	States
1.	Hazira-Vijaipur- Jagdishpur-GREP-Dahej-Vijaipur HVJ/VDPL	GAIL(India) Limited	19.04.2010	6,169	Uttar Pradesh, Madhya Pradesh, Rajasthan And Gujarat, Haryana, Delhi, and Uttarakhand
	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Capacity augmentation		14.02.2011		
2.	Dahej-Uran-Dabhol-Panvel Natural Gas Pipeline		10.05.2010	920	Gujarat, Maharashtra, UT of Dadra & Nagar Haveli and Daman & Diu
3.	Jagdishpur- Haldia-Bokaro-Dhamra Natural Gas Pipeline network,		29.01.2018	3,546	Uttar Pradesh, Bihar, Jharkhand, West Bengal, Odisha, Assam
4.	Dadri-Bawana- Nangal Natural Gas Pipeline,		15.02.2011	921	Punjab, Haryana, Uttar Pradesh, Uttarakhand, Delhi, and Himachal Pradesh
5.	Chainsa-Jhajjar-Hissar Natural Gas Pipeline		13.12.2010	455	Haryana, Rajasthan and Delhi
6.	Dabhol-Bangalore Natural Gas Pipeline.		14.11.2011	1,414	Maharashtra, Karnataka, Goa
7.	KG Basin Natural Gas Pipeline, Baroda Sub Network of Gujarat Regional, Mumbai Regional a. Uran Thal UsarSub Network b.Trombay Sub Network		12.05.2010	878	Andhra Pradesh Gujarat, Maharashtra
8.	Mumbai-Nagpur-Jharsuguda Natural Gas Pipeline		15.05.2020	1755	Maharashtra, Madhya Pradesh, Chhattisgarh and Odisha
9.	Srikakulam Angul Natural Gas pipeline		23.07.2019	690	Andhra Pradesh, Odisha
10.	Dadri-Panipat Natural Gas Pipeline	Indian Oil Corporation Limited	05.01.2011	132	Haryana and Uttar Pradesh
11.	East-West Natural Gas pipeline	Pipeline Infrastructure Limited	21.06.2019	1,459	Andhra Pradesh, Gujarat, Maharashtra, Telangana and Karnataka

Sl. No.	Name of Pipeline	Entity Authorized	Date of Authorization	Length Authorized (km)	States
12.	GSPL's High Pressure Gujarat Gas Grid	Gujarat State Petronet Limited	27.07.2012	2,860	Gujarat
13.	GSPL's Low Pressure Gujarat Gas Grid		19.03.2013	58	Gujarat
14.	Shahdol-Phulpur Natural Gas pipeline	Reliance Gas Pipelines Limited	11.07.2013	312	Madhya Pradesh and Uttar Pradesh
15.	Mehsana- Bathinda Natural Gas pipeline	GSPL India Gasnet Limited	07.07.2011	1,942.5	Gujarat, Rajasthan, Haryana, Punjab
16.	Bathinda-Jammu-Srinagar Natural Gas pipeline (foreclosed at Gurdaspur)	GSPL India Gasnet Limited	07.07.2011	261	Punjab
17.	Mallavaram-Bhopal-Bhilwara- Vijaipur Natural Gas pipeline	GSPL India Transco Limited	07.07.2011	1,881	Andhra Pradesh, Telangana, Maharashtra, MP, Rajasthan, Gujarat
18.	Uran Trombay Natural Gas pipeline system	Oil and Natural Gas Corporation Limited	03.05.2011	24	Maharashtra
19.	North-East Natural Gas pipeline grid	Indradhanush Gas Grid Limited	17.11.2020	1,656	Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya & Sikkim, West Bengal
Total-				27,334	

(Source-PNGRB)

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 3255 TO BE ANSWERED ON 12.03.2026 REGARDING ONE NATION, ONE GRID, ONE PRICE INITIATIVE.**

Details of Piped Natural Gas (PNG) Connections and CNG Stations in the Country - as on 31.12.2025

State/UT (State/UTs are clubbed based on the GAs authorised by PNGRB)	CNG Stations	PNG connections Domestic
Andhra Pradesh	2,90,309	215
Andhra Pradesh, Karnataka & Tamil Nadu	18,863	52
Assam	71,937	38
Bihar	2,61,559	201
Bihar & Jharkhand	14,141	33
Bihar & Uttar Pradesh	43,790	27
Chandigarh (UT), Haryana, Punjab & Himachal Pradesh	32,300	36
Chhattisgarh	16,483	58
Dadra & Nagar Haveli (UT)	14,113	6
Daman & Diu (UT)	5,353	5
Daman and Diu & Gujarat	10,410	20
Goa	19,668	15
Gujarat	35,77,196	1,016
Haryana	5,08,432	518
Haryana & Himachal Pradesh	320	12
Haryana & Punjab	3,144	28
Himachal Pradesh	12,108	20
Jharkhand	1,80,999	123
Karnataka	5,51,581	485
Kerala	1,40,713	209
Kerala & Puducherry	12,303	32
Madhya Pradesh	3,19,706	370
Madhya Pradesh and Chhattisgarh	0	9
Madhya Pradesh and Rajasthan	1,338	40
Madhya Pradesh and Uttar Pradesh	105	20
Maharashtra	42,86,784	1,106
Maharashtra & Gujarat	2,30,451	98
Maharashtra and Madhya Pradesh	81	17
Meghalaya	0	4
National Capital Territory of Delhi (UT)	18,39,567	511
Odisha	1,77,539	149
Puducherry	0	10
Puducherry & Tamil Nadu	658	8
Punjab	1,20,586	250
Punjab & Rajasthan	28,905	32
Rajasthan	4,65,928	438
Tamil Nadu	1,12,691	443
Telangana	2,58,009	222
Telangana and Karnataka	142	13
Tripura	68,782	28
UT of Jammu and Kashmir	0	3
Uttar Pradesh	20,78,890	1,255
Uttar Pradesh & Rajasthan	28,030	53
Uttar Pradesh and Utrkhand	17,979	40
Uttarakhand	80,788	44
West Bengal	1,21,857	226
Grand Total	1,60,24,538	8,538

Source PNGRB / PPAC

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Schedule C of NGPL Tariff Regulations 2008- List of natural gas pipelines which are part of national gas grid system for calculation of Unified Tariff is provided as under

Schedule C

List of natural gas pipelines which are part of national gas grid system for calculation of Unified Tariff

S.No.	Entity Authorized	Pipeline Name
1.	GAIL (India) Limited	Hazira-Vijaipur-Jagdishpur-GREP-Dahej-Vijaipur, Dahej-Uran-Dabhol-Panvel Natural Gas Pipeline, Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) capacity augmentation, Jagdishpur-Haldia-Bokaro-Dhamra Natural Gas Pipeline network, Dadri- Bawana Nangal Natural Gas Pipeline, Chainsa Jhajjar-Hissar Natural Gas Pipeline, Dabhol-Bangalore Natural Gas Pipeline. KG Basin Natural Gas Pipeline, Baroda Sub Network of Gujarat Regional, Mumbai Regional a) Uran Thal Usar Sub Network, b) Trombay Sub Network Mumbai - Nagpur - Jharsuguda Natural Gas Pipeline* Srikakulam Angul Natural Gas pipeline*
2.	Indian Oil Corporation Limited	Dadri-Panipat.
3.	Pipeline Infrastructure Limited	East West Natural Gas Pipeline.
4.	Gujarat State Petronet Limited	GSPL's High Pressure Gujarat Gas Grid, GSPL's Low Pressure Gujarat Gas Grid
5.	Reliance Gas Pipelines Limited	Shahdol-Phulpur
6.	GSPL India Gasnet Limited	Mehsana – Bhatinda, Bhatinda - Jammu – Srinagar.
7.	GSPL India Transco Limited	Mallavaram-Bhopal-Bhilwara-Vijaipur.
8.	Oil and Natural Gas Corporation Limited	Uran Trombay Natural Gas Pipeline System
9.	Gujarat Gas Limited	Hazira Ankleshwar Natural Gas Pipeline System]
10.	Indradhanush Gas Grid Limited	North-East Natural gas Pipeline Grid*

*** shall be part of NGGS from date of its commissioning. These pipelines have been included in Schedule-C in FY 2025-26.**